

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-511**

IB-2161/ND/2019

IA/5023/2020, IA/4670/2020, IA-6678/2023

**IN THE MATTER OF:**

Arun Kumar Goel

**.....Applicant**

**Vs.**

M/s Ankur Roller Flour Mills Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC CIRP

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

|                    |   |  |
|--------------------|---|--|
| For the Applicant  | : |  |
| For the Respondent | : | Adv Abhishek Anand, Adv Karan Kohli, Adv Ishaan Dhingra, Adv Ridhima Mehrotra in IA-4670 |
| For the RP         | : | Mohit Nandwani Adv   |
| For the CoC        | : | Ms Ekta Choudhary Mr Divyank Dutt  |
| For the SRA        | : | Adv Abhishek Anand, Adv Karan Kohli, Adv Ishaan Dhingra, Adv Ridhima Mehrotra in IA-5023 |

**ORDER**

**IA/5023/2020 & IA-6678/2023:-**

Ld. Counsel for the Applicant in IA-6678/2023 is present and submitted that the arguing Counsel is on his legs before another Court and therefore, sought adjournment. In view of this, list this matter on **08.08.2024**.

List other IAs on **08.08.2024**.

**Sd/-**

**(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-**

**(MAHENDRA KHANDELWAL)  
MEMBER (J)**